

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3977
ANSWERED ON:19.12.2011
CASHEW BOARD IN KERALA
Kodikunnil Shri Suresh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to set up a Cashew Board in Kerala for the development of cashew industry;
- (b) if so, whether the Planning Commission has approved the formation of a Cashew Board;
- (c) the details of the structure proposed for the Cashew Board;
- (d) whether the Cashew Export Promotion Council and the Cashew and Cocoa Development Board are also proposed to be merged with the proposed Cashew Board; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b) The Planning Commission was asked by the Government to discuss issues relating to setting up of Cashew Board with the Department of Commerce and Department of Agriculture and Cooperation. In its meeting held on 14th June, 2011, the Planning Commission took a view that formation of a Cashew Board would provide the much needed platform for the future growth of cashew industry.

(c) to (e) A final decision has not been taken yet and other modalities would be chalked out once such decision is taken. However, during the meeting held on 14th June, 2011, the general view was the Cashew Board would be formed by merging the Cashew Export Promotion Council and part of the Directorate of Cashew and Cocoa Development under the Ministry of Agriculture & Cooperation.